

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 877**

TO BE ANSWERED ON NOVEMBER 21, 2019

SIZE OF HOUSES UNDER PMAY

NO. 877 SHRI RAVIKUMAR D. :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the houses constructed under PMAY are very small and not convenient to live for a family of four persons;**
- (b) if so, whether there is any plan to increase the size of the houses from 25 sq. mtr. to 30 sq. mtr. and if so, the details thereof;**
- (c) whether due to the increase in the cost of building materials the unit cost fixed for a PMAY house is not sufficient; and**
- (d) if so, whether there is any plan to increase the unit cost and if so, the details thereof?**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURIO**

(a)&(b) Under the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)], the size of the houses for Economically Weaker Section (EWS) category is already up to 30 square meters.

(c) 'Land' and 'Colonization' being State subjects, it comes in the domain of States/UTs to cater to the needs of housing requirement of its citizens. Central Government through PMAY(U), creates an enabling environment for States/UTs in their efforts to meet the housing requirement and facilitate them by providing financial assistance per house as envisaged in the Scheme Guidelines. In addition to the Central assistance, States/UTs are free to plan the project proposals by leveraging funds from different sources including Urban Local Bodies (ULBs) and implementing agencies.

(d) No, Sir.
